

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.11.2020 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                       | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---------------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 969 of 2020 | Hindustan Oil Exploration Company Ltd.<br>Vs.<br>Erstwhile Committee of Creditors JEKPL Pvt. Ltd. & Ors.                   | Ajith S Ranganathan           |                                |
| <b>2.</b>     | Comp. App. (AT) (Ins) No. 970 of 2020 | Gagan Deep Singh Duggal<br>Vs.<br>Ninaniya Estates Ltd.  | Srishti Khare                 |                                |
| <b>3.</b>     | Comp. App. (AT) (Ins) No. 971 of 2020 | Indian Renewable Energy Development Agency Ltd.<br>Vs.<br>Bhuvnesh Maheshwari m & Ors.                                     | Anuradha Dutt                 | Nipun Gautam                   |
| <b>4.</b>     | Comp. App. (AT) (Ins) No. 972 of 2020 | State Bank of India<br>Vs.<br>Krishidhan Seeds Pvt. Ltd.   | Pallavi Kumar                 |                                |
| <b>5.</b>     | Comp. App. (AT) (Ins) No. 973 of 2020 | Boldrocchi India Pvt. Ltd.<br>Vs.<br>EPC Construction India Ltd. & Anr.  | Puja Jain                     |                                |
| <b>6.</b>     | Comp. App. (AT) (Ins) No. 974 of 2020 | Atul Punj<br>Vs.<br>State Bank of India & Anr.   | Pallav Saxena                 |                                |
| <b>7.</b>     | Comp. App. (AT) (Ins) No. 975 of 2020 | IDBI Bank Ltd.<br>Vs.<br>Twenty First Century Wire Rods Ltd.<br>Through its Resolution Professional,<br>Udayraj Patwardhan | Bishwajit Dubey               |                                |
| <b>8.</b>     | Comp. App. (AT) (Ins) No. 976 of 2020 | Owners Welfare Association of Universal Trade Tower<br>Vs.<br>Universal Buildwell Pvt. Ltd. & Ors.                         | Namrata Malik                 |                                |

|            |   |  |                           |  |
|------------|---|--|---------------------------|--|
| <b>9.</b>  | Comp. App. (AT)<br>(Ins) No. 978 of<br>2020 | K. Sailendra & Ors.<br>Vs.<br>Aayusiddhi Life Sciences Pvt. Ltd. &<br>Ors.   | Srinivasaraju<br>Chitrapu |  |
| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 979 of<br>2020 | Hemant Sharma<br>Liquidator of Vishwa Infrastructures &<br>Services Pvt. Ltd.<br>Vs.<br>State Bank of India & Anr. | Milan Singh Negi          |  |

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**